**Information note to the Press (Press Release No. 39/2023)** 

For Immediate release

**Telecom Regulatory Authority of India** 

TRAI responds to DoT's back reference on TRAI's Recommendations on

'Methodology of Applying Spectrum Usage Charges (SUC) under the

Weighted Average Method of SUC assessment, in cases of Spectrum

Sharing' dated 17.08.2020.

New Delhi, 2<sup>nd</sup> May 2023: Telecom Regulatory Authority of India (TRAI) has issued

its response to the back-reference received from DoT on the TRAI's Recommendations

on 'Methodology of Applying Spectrum Usage Charges (SUC) under the Weighted

Average Method of SUC assessment, in cases of Spectrum Sharing' dated 17.08.2020.

Department of Telecommunications (DoT), through its letter dated

27.01.2023, referred back a recommendation of TRAI on 'Methodology of Applying

Spectrum Usage Charges (SUC) under the Weighted Average Method of SUC

assessment, in cases of Spectrum Sharing' for reconsideration of TRAI under Section

11 of the TRAI Act, 1997 (as amended).

After examination, TRAI has finalized its response to the back-reference. The

views given by the Authority have been placed on TRAI's website (www.trai.gov.in).

For any clarification/ information, Shri Akhilesh Kumar Trivedi, Advisor

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